

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 01.07.2020

CIVIL CASES	
I Session <u>ARGUMENTS</u>	II Session <u>ARGUMENTS</u>
1. OS 689/2013	1. OS 627/2014
2. OS 501/2015	2. OS 125/2013
3. MA 17/2018	3. OS 595/2013
4. RA 19/2018	<u>HEARING</u>
5. RA 43/2018	4. OS 585/2014
6. MVC 17/2013	5. OS 180/2010
<u>HEARING</u>	6. OS 663/2014
7. OS 687/2014	7. OS 717/2014
8. OS 220/2013	8. OS 549/2013
9. OS 559/2017	9. OS 401/2017
10. OS 231/2012	10. OS 667/2019
	<u>JUDGMENT</u>
	1. OS 355/2018
	<u>FURTHER ARGUMENTS</u>
	1. OS 231/2013 C/W. OS 66/2010
	2. OS 631/2014

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC
LIST OF CASES TAKEN ON BOARD ON 01-07-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	142/2004	Argument	11.	OS	48/2011	Argument
2.	OS	124/2004	Argument	12.	OS	347/2016	Argument
3.	OS	32/2006	Argument	13.	OS	108/2017	Argument
4.	OS	90/1996	Hearing	14.	OS	216/2018	Hearing
5.	OS	189/2018	Hearing	15.	OS	483/2018	Hearing
6.	OS	261/2017	Hearing	16.	OS	101/2015	Hearing
7.	OS	7/2014	Hearing	17.	OS	384/2017	Hearing
8.	OS	48/2018	Hearing	18.	OS	276/2019	Hearing
9.	OS	373/2014	Hearing	19.	OS	366/2019	Hearing
10.	OS	124/2018	Hearing	20.	OS	449/2012	Hearing

1. All advocates are requested to strictly follow SOP dated 27-06-2020 issued by Hon'ble High Court of Karnataka